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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 268/15
PETITION NUMBER : TP 149/17
NAME OF THE PETITIONER (S) : VIDUSH BHARTIA COMMERCIAL ENTERPRISES PVT. LTD.
NAME OF THE RESPONDENT (S) :
UNDER SECTION : 391/394


| S.NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
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1. SATHI. P. JOHN
SPJ Legal.

Advocate for petitioner. 

Counsel for Petitioner is present. Counsel for petitioner filed a combined synopsis in TP No.146/2017. Counsel for petitioner filed one set of copies. He is further directed to file 1 more set of copies. Posted to 14.02.2017. In the meanwhile, notices to ROC, RD and OL.


MEMBER (J)


MEMBER (T)